



The Assam Speakers' Salaries and Allowances (Amendment) Act, 2003

Act 6 of 2003

Keyword(s):

Speaker, Salary, Allowance

Amendment appended: 17 of 2008

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Registered No.-768/97



THE ASSAM GAZETTE

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No.87 Dispur, Saturday, 3rd May, 2003, 13th Vaisakha, 1925 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT:: LEGISLATIVE BRANCH

NOTIFICATION

The 3rd May, 2003

No.LGL.54/2003/7.-The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO.VI OF 2003

(Received the assent of the Governor on 3rd May, 2003)

**THE ASSAM SPEAKER'S SALARIES AND ALLOWANCES
(AMENDMENT) ACT, 2003.**

AN

ACT

further to amend the Assam Speaker's Salaries and Allowances Act, 1958.

Preamble

Whereas it is expedient further to amend the Assam Speaker's Salaries and Allowances Act, 1958, hereinafter referred to the principal Act, in the manner hereinafter appearing;

**Assam Act,
XXV of 1958**

It is hereby enacted in the Fifty-fourth Year of the Republic of India, as follows :-

1. (1) This Act may be called the Assam Speaker's Salaries and Allowances (Amendment) Act, 2003.

(2) It shall be deemed to have come into force on the first day of April, 2003.

**Amendment
of Section 2 of
Assam Act,
XXV of 1958.**

2. In the principal Act, in Section 2, for the existing clause (iii), the following shall be substituted, namely:-

“(iii) a Daily Allowance of three hundred rupees while on official tour and its halt within the State of Assam:

Provided that the Speaker of the Assam Legislative Assembly shall be entitled to five hundred rupees whenever the Speaker performs the official duties outside the State of Assam and its halt;”

ARVIND DAVE

GOVERNOR OF ASSAM.

K.D. PHUKAN

Secretary to the Govt. of Assam,
Legislative Department.

পঞ্জীভুক্ত নম্বৰ - ৭৬৮/৯৭

Registered No. 768/97

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THE ASSAM GAZETTE

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EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 117 Dispur, Tuesday, 22nd April, 2008, 2nd Baisakha, 1930 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 22nd April, 2008

No. LGL. 54/2003/23 - The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XVII OF 2008

(Received the assent of Governor on 13th April '08)

**THE ASSAM SPEAKER'S SALARIES AND ALLOWANCES
(AMENDMENT) ACT, 2008.**

AN

ACT

further to amend the Assam Speaker's Salaries and Allowances Act, 1958.

Preamble

Whereas it is expedient further to amend the Assam Speaker's Salaries and Allowances Act, 1958, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
XXV of
1958

It is hereby enacted in the Fifty-ninth Year of the Republic of India, as follows :-

Short title and commencement

1.(1) This Act may be called the Assam Speaker's Salaries and Allowances (Amendment) Act, 2008.

(2) It shall come into force at once.

Amendment of section 2 of Assam Act XXV of 1958

2. In the principal Act, for section 2, the following shall be substituted, namely :-

"2. Salary and Allowances of the speaker, -

There shall be paid to the Speaker of the Assam Legislative Assembly :-

(i) a salary of fifteen thousand rupees per mensem ;

(ii) a Sumptuary Allowances of five thousand rupees per mensem;

(iii) a Daily Allowance of five hundred rupees while on official tour and its halt within the State of Assam;

Provided that the Speaker of the Assam Legislative Assembly shall be entitled to draw one thousand rupees whenever the Speaker performs the official duties outside the State of Assam and its halt;

(iv) a Sitting Allowance of five hundred rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session:

Provided that the sitting allowance shall not be admissible if the Speaker of the Assam Legislative Assembly performs the official tour within the State of Assam or outside the State of Assam and its halt during the period of the Assembly Session and such performance of official tour shall be intimated to the Secretary, Assam Legislative Assembly;

(v) a Parliamentary Assistant Allowance of rupees two thousand per mensem ;

(vi) two hundred fifty litres of petrol for Head Quarter use as fuel per mensem ; and

(vii) a mileage allowance of eight rupees per kilometre for the use of his official car on official duty."

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department..